

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 1st February, 2015

No.HC.V-92/2014/ 162A / Estt.## In the interest of office administration and in supersession of all previous order(s), Sri S. Surja Baran Singha, Joint Registrar is hereby posted as Joint Registrar (Admn-II). He is further directed to look after the works of the Protocol Section until further order(s) in addition to other works that may be allotted to him.

By Order,

Sd/- K. Chaudhury
REGISTRAR (ADMN.)

Memo No. HC.V-92/ 2014/ 162B /Estt. Dtd. 1st.2.2015

Copy for information to :-

1. The Registrar (Vigilance)/ Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. Sri S.S. B. Singha, Joint Registrar, Gauhati High Court, Guwahati.
5. The Dy. Registrar _____, Gauhati High Court, Guwahati.
6. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
12. The A.O.(J) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.
15. The Order File


REGISTRAR (ADMN.)
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